

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 592 / 2005

Friday, this the 12th day of August, 2005.

CORAM :

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr.K.V.SACHIDANANDAN, JUDICIAL MEMBER

M.P.Sreenivasan
Gramin Dak Sevak Mail Deliverer-II
Ozhur Post Office Residing at : Moosariparambil House
Trikkandiyoor P.O., Tirur - 4 : **Applicant**

(By Advocate Mr. K.S.Bahuleyan)

Versus

1. Union of India represented by its
Secretary, Ministry of Communications
Department of Posts
New Delhi.
2. The Postmaster General
Northern Region
Calicut
3. Superintendent of Post Offices
Tirur Division,
Tirur – 676 104
4. Assistant Superintendent of Post Offices
Tirur Sub Division
Tirur – 676 101 : **Respondents**

(By Advocate Mr. Thomas Mathew Nellimoottil)

The application having been heard on 12.08.2005, the Tribunal on the same day delivered the following :

ORDER

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The applicant in this Original Application is working as Gramin Dak Sevak Mail Deliverer-II in Ozhur Post Office since 01.03.2004. He is aggrieved by the reluctance on the part of the respondents to consider his representation for transfer as GDS, MD, Thrikkandiyoor Post Office. He has submitted a representation on 22.09.2004 to the ASPO, Tirur Sub Division

which is still pending consideration by the respondents.

2. The learned counsel for applicant submitted that in the interests of justice will be met if the respondents are directed to consider the representation of the applicant in the light of rules. Accordingly, we direct Mr. Thomas Mathew Nellimoottil to take notice on behalf of the respondents. The 4th respondent is directed to consider and take a decision on the representation of the applicant in accordance with the rules within a period of one month from the date of receipt of copy of this order.
3. The O.A is disposed of as above. No order as to costs.

Dated, the 12th day of August, 2005.



K.V.SACHIDANANDAN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

vs